

Name of the Corporate Debtor: LEADING HOTELS LIMITED; Date of Commencement of CIRP: 28-10-2021; List of Creditors as on: 28-12-2021; Name of IP: Ms. Preeti Jaiswal; Process Number: 2; Last 5 digit of registration number: 10948

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	1899227764	1	1304619021	41.56			594608742.70	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	53	1841851145	52	1793646423.00	57.14		5815817	42388906	Annexure 4
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	4	28566949	4	18566949	0.59		10000000		Annexure 6
7	Operational creditors (Government Dues)									NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	27	27235876	27	22390036	0.71		4845840		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		85	3796881734	84	3139222429	100.00		20661657	636997648.7	